

रेडियो लाइसेंस के फार्म

४३२. श्री आसलर : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पूना जैसे कई बड़े शहरों के डाक घोर तार-घरों में रेडियो लाइसेंस के फार्म की कमी है; और

(ख) यदि हां, तो इस संबंध में क्या कार्यवाही की गई है ?

परिवहन तथा संचार मंत्रालय में राज्य-मंत्री (श्री राज बहादुर) : (क) जी नहीं ।

(ख) यह प्रश्न नहीं उठता ।

Rice

433. Shri E. L. Reddy: Will the Minister of Food and Agriculture be pleased to state:

(a) the price fixed or offered by Government for rice requisitioned from West Bengal, Orissa and Andhra Pradesh respectively during the year 1957;

(b) the quantities of rice so requisitioned in each of those states ever since the Essential Commodities (First Amendment) Act, 1957 was passed, till 31st October, 1957;

(c) the quantities of rice supplied by the Mill-owners without requisition during the same period; and

(d) the expenditure incurred on the special staff appointed for the purpose of requisitioning the stocks?

The Minister of Food and Agriculture (Shri A. P. Jain):

West Bengal

Orissa

Andhra Pradesh

(a) Rs. 18.95 to Rs. 24.24 per maund (exclusive of cost of gunnies)	No rice was requisitioned	Rs. 17/- to Rs. 21.50 per maund (inclusive of cost of gunnies)
(b) 9,608 tons	Nil.	37,800 tons
(c) Nil	About 32,000 tons	Nil.
(d) No separate staff was appointed exclusively for this work	Nil.	About 50 thousand rupees.

Construction Work on Bridges

Motor Accidents

434. Shri Bangshi Thakur: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that construction work on 3 major bridges on the rivers Khowai, Manu, and Deo has not yet begun although the necessary funds have been sanctioned by the Government of India; and

(b) if so, the reasons therefor?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The construction of the bridge over the river Deo was started in January 1957 and that of bridges over the rivers Khowai and Manu in October 1957.

(b) Does not arise.

435. Shri Bangshi Thakur: Will the Minister of Transport and Communications be pleased to state:

(a) the number of motor accidents that took place from 1948 to 1957 so far in Tripura year-wise;

(b) the number of individuals compensated uptill now; and

(c) the amount of compensations paid?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). The information is being collected and will be placed on the table of the Lok Sabha.